Dated: 26.11.2008.

## HON'BLE MR M. KANTHAIAH, MEMBER (J) HON'BLE DR A.K. MISHRA, MEMBER (J)

App:

Shri S. Awasthi.

Resp:

Shri N.K. Agrawal.

Counsel for respondents submits that the authorities have complied with the order of the Tribunal Dt.07.01.2008. In view of the above circumstances, if the applicant is still aggrieved with the orders passed by the authorities he may file fresh OA and with this liberty the C.C.P. is dismissed. Notices are discharged.

MEMBER (A)

MEMBER (J)

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